

DIVISION BENCH
COURT - II

O-241

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/226(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MADANKUMAR KISHORILAL AGARWAL VS PARAMOUNT HOSPITALS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Navneet Sewak, Adv.] For the petitioner
Ms. Urmila Chakraborty, Adv.]
Ms. Swapna Choubey, Adv.]
Mr. Mohan Ram Goenka, PCS]
Ms. Sneha Khaitan, CS]

Mr. Akhilesh Shrivastava, Adv.] For the respondent
Mr. Sumit Devrali, CMA]

ORDER

5. Ld. Authorized Representative/Counsel for the parties present.
6. Due to paucity of time, this matter could not be taken up for hearing today.
7. List this matter on **14.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.